Annexure 8

Name of the Corporate debtor: Narang Developers Private Limited

Date of commencement of CIRP: 28th March 2024 List of creditors as on: 15th September 2025

List of Operational creditors (other than Workmen and Employees and Government Dues)														
Sr.	Name of Creditor	Details of c	laim received	Details of claim admitted						Amount	Amount	Amount of	Amount	Remarks, if any
		Date of	Amount	Total amount	Nature of	Amount	Amount	Whether	%voting	of	of any	claim	of claim	
		receipt	claimed	of claim	claim	covered	covered	related	share in	conting	mutual	rejected	under	
				admitted		by	by	party?	CoC	ent	dues,		verificat	
						security	guarant			claim	that		ion	
						interest	ee				may be			
											set off			
1	Western Will Constructions Private Limited	12-06-24	4,026,000	4,026,000	Unsecured	-	0	Yes	0.00	-	-	-	-	related party
2	Mona Narang	12-06-24	350,000	350,000	Unsecured	-	0	Yes	0.00		-	-	-	related party
2	TOTAL		4,376,000	4.376.000										

Rakesh Bothra

Resolution Professional of Narang Developers Private Limited

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